

क्या सरकार मंशा रखती है? यह वास्तव में जैसे कि कहावत है — जो ज्यों ज्यों इलाज किया मर्ज बढ़ता गया, यह पचास साल तक गरीबी के उन्मूलन के लिए हम बार बार अपने करोड़ों रुपए, खर्चों रुपए लगाते रहे हैं, फिर भी गरीबी की रेखा के नीचे के लोग बढ़ते जा रहे हैं। तो इसके निदान के लिए क्या सरकार कोई योजना बनाने की मंशा रखती है?

क्या कोई इस प्रकार की योजना बनाने की दृष्टि से उसकी इच्छाशक्ति है, यह एक बात मैं जानना चाहता हूँ?

दूसरे मैं यह जानना चाहता हूँ कि क्या अंतोदय जैसी योजना, जो वास्तव में सबसे आखिरी पंक्ति में व्यक्ति बैठा है उसको हम बराबर लाकर कैसे खड़ा करें, ऐसी कोई योजना प्रारम्भ करने की सरकार इच्छा रखती है?

श्री राम नाइक : सभापति जी, मान्यवर सदस्य ने जो कहा है वह बात सही तो है लेकिन यहां जो इंडेक्सिस निकाले गए हैं, वह ग्रामीण क्षेत्रों के लिए अलग हैं और नगरीय क्षेत्रों के लिए, अरबन क्षेत्रों के लिए अलग है और इसलिए वह जो कह रहे हैं वह व्यवहार में है ही नहीं, लेकिन यदि सदस्यों को अपने प्रदेश के इंडेक्सिस के बारे में कुछ कहना हो तो वे अलग से मिल सकते हैं, बता सकते हैं और उनकी जो मांग होगी, उस पर विचार भी किया जा सकता है।

जम्मू-कश्मीर में हत्या की घटनाओं में वृद्धि

***24. श्री बलवन्त सिंह राम्वालिया:**

श्री बरजिन्दर सिंह:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि हाल ही में जम्मू-कश्मीर राज्य में पाकिस्तान द्वारा प्रेरित गतिविधियों के फलस्वरूप आम नागरिकों की हत्या की घटनाओं में वृद्धि हुई है;

(ख) यदि नहीं, तो गत एक माह के दौरान राज्य में उग्रवादियों द्वारा कितने व्यक्तियों की हत्या की गई;

(ग) क्या यह भी सच है कि इन हत्याओं के कारण उत्पन्न दहशत के फलस्वरूप लोग गांवों से पलायन करने के लिये मजबूर हुए हैं; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

सभा में यह प्रश्न श्री बलवन्त सिंह राम्वालिया द्वारा पूछा गया।

गृह मंत्री (श्री लाल कृष्ण आडवाणी):

(क) से (घ) एक विवरण सभा पटल पर रखा जाता है।

विवरण

(क) जी हां, श्रीमन् सिविलियनों की हत्याओं की घटनाओं में बढ़ोतरी हुई है।

(ख) माह अप्रैल, 1998 के दौरान 69 सिविलियन और 24 सुरक्षा कार्मिक मारे गए तथा मई 1998 के प्रथम 15 दिनों में 37 सिविलियन और 6 सुरक्षा कार्मिक मारे गए।

(ग) और (घ) पपरानकोट (उधमपुर जिला) और स्वर्णकोट (पुच्छ) में निर्दोष लोगों की हत्या की हाल की घटनाओं से भय का वातावरण उत्पन्न हुआ था जिसके कारण कुछ लोग वहां से अस्थायी रूप से पलायन कर गए। तथापि, राज्य सरकार द्वारा दी गयी सूचना के अनुसार, इन क्षेत्रों में किए गए सुरक्षा उपायों के कारण कुछ प्रवासियों ने अपने मूल स्थानों की लौटन पहले ही शुरू कर दिया है।

SHRI BALWANT SINGH RAMOOWAIA: Sir, I have gone through the reply to my question. I have high regards for the hon. Home Minister. That is why I am using the polite word that in my opinion the reply has been very intelligently down-played by the Home Minister.

Before asking my supplementary, I would request you kindly to bear with me for just one minute.

Sir, the hon. Home Minister says that the recent incidents of killings of innocent people at Parankot and Swarankot had created a sense of fear, which has resulted in some migration. The words used are: "some migrations temporarily". He further says: "However, as reported by State Government due to the security measures taken in these areas, some of the migrants have already started going back."

Sir, I contest both these facts, because 600 families migrated to Rasee only in one week from 25th April to 1st May. It is one-time. In my opinion the situation on ground is that migration is an on-going process. Secondly, the migrants are

the victims of militancy and migration is taking place due to misplaced faith of the people in the Administration.

Will the hon. Home Minister tell the House: (a) what are the steps the Government are taking to bring back the migrants to the Valley; (b) How many migrants have already left the Valley to various parts of the country; and (c) What is their economic condition?

SHRI L. K. ADVANI: Mr. Chairman, Sir, I am sure the entire House shares the concern of the hon. Member in so far as migration is concerned. This does not relate to migration from the Valley. This is a new phase that has started only recently, because obviously the militants had targeted this section in these four districts of Jammu region, where these incidents have taken place and in respect of which the question was asked. I can only say, immediately after I got reports of incidents in Udhampur, I visited those hamlets, where brutal massacre had been perpetrated, in which 26 innocent citizens lost their lives and subsequents to that there was migration from the region itself. Some went to Jammu region.

I have met some of the migrants. According to my information, some of them have gone back. This is what the State Government has said.

So far as further action is concerned, I can only say that on the 18th of this month, taking into account the new strategy of the militants, a high-level meeting was convened in New Delhi in which not only the representatives of the Central Government, the Defence Minister himself and but also the Governor of Jammu and Kashmir, the Chief Minister of Jammu and Kashmir, the representatives of the Army, the representatives of various para-military forces functioning in Jammu and Kashmir have attended. As a result of it a committee has been constituted which is meeting in Srinagar today itself in order to draw up an action plan as to how, firstly, the infiltration of militants from across the border can be prevented,

secondly, those who managed to sneak in are flushed out and, thirdly, the migration that has taken place can be reversed and those migrants, both from the Valley as well as these regions, can be resettled in their areas. This is the approach.

SHRI BALWANT SINGH RAMOOWALIA: Sir, I don't want to go back to the migration issue, but I have personal experience about the Punjabis migration. Even today they have not gone back. Anyhow, Sir, there are conflicting reports. I don't want to discuss the seriousness and delicacy of the issue every time. But I want to touch one or two points on this sensitive issue. Number one, there is a report—the hon. Home Minister must confirm or deny—that the Chief Minister of Jammu and Kashmir had once said that because of lack of coordination between the BSF and the State administration things are occurring. At another place the Chief Minister had said that the militancy was getting strengthened because of shortfall in the forces available in the Valley and in Jammu and Kashmir. Anyhow, I hope the hon. Home Minister will dwell on it. The concept or idea of having a unified command was initiated by the Gujral Government. I would like to know whether this Government is also going ahead with that idea or not. What is the reaction of the Government on the unified command in Jammu and Kashmir?

SHRI L. K. ADVANI: Sir, one of the principal functions of the people who had assembled on the 18th May was to ensure perfect coordination among those who are dealing with the Jammu and Kashmir situation. The situation is serious; and both the Government of India as well as the Jammu and Kashmir Government have given expression to their views on the gravity of the situation, though I do feel that the statements of the Hon'ble Member are unnecessarily alarmist. There is no question of being unnecessarily alarmist.

So far as the unified command is concerned, that continues to function.

SHRI BARJINDER SINGH HAMDARD: Sir, after the recent killings in Jammu and Kashmir, the Home Ministry has sent a high level team there. I want to know from the hon. Minister what the findings of that team are. What is the Government doing with those findings?

SHRI L.K. ADVANI: Sir, I have already mentioned that immediately after the Udhampur incident and subsequently even after the Doda incident, I visited those places and some of my Ministry's officials visited those places, met the people there, tried to analyse the situation. Our view is that there is a very considered shift in their strategy. Having succeeded in their objectives in the Kashmir Valley of driving out the Hindus from the Valley, a similar approach is being adopted in respect of four districts of Jammu region, namely, Doda-Udhampur, Poonch and Rajouri. This is our assessment.

SHRI K.M. KHAN: Sir, the whole nation is concerned about the militant activities and violence in Jammu and Kashmir.

We are all one as far as dealing with militants and violence in Kashmir, and the proxy war is concerned. Sir, just now the hon. Home Minister has referred to the meeting which was held in New Delhi on 18th of May. I would like to know from the hon. Home Minister whether it is correct that in that meeting the hon. Chief Minister of Jammu and Kashmir has suggested not to have any dialogue with the militants, and that in pursuance of that suggestion, the Government of India has rejected certain offers for unconditional dialogues by certain groups in Jammu and Kashmir. I would like to know this from the hon. Home Minister.

SHRI L.K. ADVANI: Mr. Chairman, Sir, the aspect mentioned by the hon. Member did not come up at that meeting of the 18th. And so far as rejecting any proposal for dialogue is concerned, no proposal has come to the Government, and we would be willing to talk to any citizen of the country within the parameters of the Constitution.

SHRI S. R. BOMMAI: Sir, the Kashmir issue has been very sensitive and also grave. Migration has been taking place for many years, and particularly from Jammu and Kashmir for the last two years. Migrants are settled in some places in Delhi or even in Jammu and Kashmir. Their state of affairs is very pitiable. Practically, they are not leading the life of human beings. That aspect should be looked into by the Government. Apart from that, when the issue is very sensitive, when the Gujral doctrine is being practised and Prime Minister Atalji has been repeating that our policy towards Pakistan is based on a national consensus and it continues to be so, the joint statement of the Home Minister and the Chief Minister of Jammu and Kashmir, and some other statements indicate that steps would be taken to push out the militants, and it gives an idea of even recapturing the PoK. Is it the intention of the Government to cross the border or the Line? Some newspapers have already written on this issue. As the home Minister said that the statement has been taken not in the right spirit, I would like to know from the Home Minister whether the Government has any intention of pushing them back across the border or preventing them from entering the PoK.

SHRI L.K. ADVANI: Sir, the Government of India is fully alive to its responsibility of functioning as a responsible Government in this part of the world, but, at the same time, if a neighbour decides to conduct a proxy war against us, even though there is no active war, this meeting of the 18th took cognizance of what was happening, and said that while till now our responses may

have been only reactive, it would be wise if we decide that hereafter we will not take action only after an Udhampur-massacre has taken place, but even before the massacre if we get any information, we should like to flush out the terrorists from that region before they are able to strike, which would mean a pro-active policy. So, all along, the words used have been, in that meeting and subsequently, that our approach to the problem of militancy and terrorism in Jammu and Kashmir, which we regard part of a systematic proxy war, would not be just reactive, but would be pro-active.

MR. CHAIRMAN: Shri Nilotpal Basu.

SHRI S.R. BOMMAI: Sir, my question has not been answered.

MR. CHAIRMAN: No, no, no. Shri Nilotpal Basu. (Interruptions)...

SHRI NILOTPAL BASU: Sir, the hon. Home Minister has detailed out the delicate nature of the problem that is being dealt with by the Government, and he has specifically referred to the meeting held on 18th May, 1998. In between, we have seen in the Press that there has been a change of guards in the Government of India in so far as the question of looking after the affairs of Jammu and Kashmir is concerned. So, given the very delicate nature of coordination which is involved in dealing with the issues, without casting any aspersion on the capability of the hon. Home Minister, I would like to know the precise argument of the Government for shifting it out from the PMO to the Home Ministry.

प्रधानमंत्री (श्री अटल बिहारी वाजपेयी): सभापति जी, जम्मू-कश्मीर भारत का भाग है। जम्मू-कश्मीर गृह मंत्रालय द्वारा देखा जाए, यह एक स्वाभाविक प्रक्रिया है। इससे पहले जो कुछ हो रहा था वह ठीक नहीं था और हमने उसे ठीक कर दिया है। इससे किसी के मन में किसी प्रकार की आशंका नहीं होनी चाहिए।

SHRI KULDIP NAYYAR: Mr. Home Minister, when you say 'pro-active policy', does it mean principle of hot pursuit?

My information is that already our forces had gone as much as 8,000 metres into the Pak Occupied Kashmir. Some people were killed and we left a note in Urdu which stated:

"तुम्हारा खून हमारे खून से कोई अलग नहीं है। अब मज्जा आया।"

Is the Home Minister aware that this incident has taken place? Recently, I was in Srinagar. I confirmed it and there are people who confirmed it.

The second point about which you are talking is the upper reaches of Jammu region. They are no villages. They are the upper reaches of Jammu region. They are not really villages because all people are spread. I met some of the migrants who have come from there at Katra. Now, their problem is that they do not have security. They would like to have the same. Secondly, the authorities informed us that ex-servicemen are now coming in and fighting. Is that correct? Thirdly, there is so much corruption that as many as 12 anti-aircraft guns from the Pakistan side were smuggled into our side. A press release to this effect was also given. At the first instance, they said: "One". Then they corrected it the second day in Srinagar and said: "As many as 12." Now, the anti-aircraft gun is a very big thing. If that can come, then it shows that there is a big corruption going on.

SHRI L.K. ADVANI: Yes, all the three questions that he has asked, would seem to suggest that the situation is grave, and I entirely agree with him on that issue, though I would not attribute it to corruption. Corruption may be here and there. So far as the question of our troops having crossed the border is concerned, I do not know about any such thing. I am not aware of this thing. Very often, these things which are said by our adversaries when we formally stated in the House....(Interruptions)

SHRI GURUDAS DAS GUPTA: There should be an absolute denial from the Government. (Interruptions)

SHRI PRANAB MUKHERJEE: No, no. There should be an absolute denial from the Government that our troops did not enter into that territory. (*Interruptions*) There should be an absolute and real denial from the Government to this effect. (*Interruptions*) The Home Minister cannot say that he has no information. (*Interruptions*) He should understand the implications. (*Interruptions*)

SHRI GURUDAS DAS GUPTA: The Government of India has to clarify whether it is a fact or not.

SHRI L.K. ADVANI: So far as the allegation that the Indian troops have crossed the border is concerned, I would like to say, no, it is a hoax. It is baseless.

So far as the proxy war is concerned, the proxy war is on. There is no doubt about it. We are determined to defeat it without a war. We are determined to defeat it and to ensure that internal security is fully preserved with the strength of our own administration and our paramilitary forces.

SHRI GURUDAS DAS GUPTA: What about the statement of the Defence Minister? (*Interruptions*)

SHRI L.K. ADVANI: As far as I am concerned, I am aware that the Defence Minister has made no such statement.

MR. CHAIRMAN: Question Hour is over. Papers to be laid on the Table, Secretary-General. (*Interruptions*)...

Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Water in LPG Refills

*25. SHRI RAJ NATH SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any complaints have been received regarding supply of water instead of gas in LPG refills supplied by Indian Oil Corporation;

(b) whether the distributors refuse to replace the refills on the pretext that it is the responsibility of Indian Oil Corporation;

(c) whether any complaint has been received from the consumers attached to M/s Vikram Enterprises, West Kidwai Nagar, New Delhi;

(d) if so, what are the details in this regard;

(e) whether it is part of a larger racket; and

(f) if so, what action Government have taken in the matter?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI K. RAMAMURTHY): (a) Yes, Sir. During 1997-98, 57 complaints have been received by IOC management from Indane consumers regarding supply of water instead of gas in LPG refill.

(b) No, Sir. In all the above cases, the distributors have replaced the cylinders free of cost, as provided in the instructions.

(c) and (d) Yes, Sir. One complaint of this nature was received from a consumer attached to M/s Vikram Enterprises, West Kidwai Nagar, New Delhi during 1997-98. The cylinder was replaced free of cost.

(e) The number of cases of water in cylinder compared to total number of refills sold is quite insignificant. As such, it does not appear to be a part of a larger racket.

(f) While quality control measures at the bottling plants are being strengthened constantly, the distributors have been instructed by the Oil Companies to ensure all pre-delivery and post-delivery checks on refills to ensure quality and quantity of product.